

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO.4572  
TO BE ANSWERED ON DECEMBER 14, 2016  
ADDITIONAL CONSTRUCTION IN GOVERNMENT COLONIES

No. 4572            SHRI DEVUSINH CHAUHAN:

- Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether the Government has allowed construction of one additional toilet/bathroom in various colonies including at Lodhi Colony in Delhi;
  - (b) if so, the details thereof and the reasons therefor;
  - (c) if not, whether the Government has reported illegal construction of one additional toilet/bathroom in various colonies including Type III accommodation at Lodhi Colony; and
  - (d) if so, the details thereof and the action taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(RAO INDERJIT SINGH)

- (a): No, Madam
- (b): Does not arise.
- (c) & (d): Illegal construction of one additional toilet/bathroom in various colonies including Type-III accommodation in Lodhi Colony has been reported. The details are annexed.

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ANNEXURE REFERRED TO IN REPLY TO PART (C) & (D) OF LOK SABHA UNSTARRED QUESTION NO. 4572 FOR 14.12.2016 REGARDING "ADDITIONAL CONSTRUCTION IN GOVERNMENT COLONIES".

DETAILS OF COLONIES WHERE ILLEGAL CONSTRUCTION REPORTED AND ACTION TAKEN:

S.NO.	NAME OF COLONIES	ACTION TAKEN
1	Lodhi Colony Type-III Qtrs. Block No. 4 To 19 & 22 And Type-IV Qtrs. Block No. 20, 21 & 23.	Demolition drives by Estate Officer for removal of unauthorized construction/encroachment undertaken.
2	Kaka Nagar - 26 Nos.Quarters.	Notices have been served to allottees.
3	Bapa Nagar - 5 Nos. Quarters.	-do-
4	Tilak Lane - 1 No. Quarters.	-do-
5	Pandara Road - 55 Nos. Quarters.	-do-